

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2478/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 27th April, 2018.

Sub: **Restricted Holiday.**

Ref:- Your letter No. MACT/GLP/2018/205, dtd. 23.04.2018

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Restricted Holiday on 21.04.2018 has been granted/~~rejected~~.

Yours faithfully,

WJ 27.4.18

JOINT REGISTRAR (VIGILANCE)

A. J. J. J.
24/04/18